

## **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

### **NOTIFICATION**

*Dated Guwahati the 30<sup>th</sup> September, 2019*

No.HC.VII-39/2019/ 5828 /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No. JDJ.11016/229/2018-ESTT-JUDI-Judicial/4 dated 30.09.2019, has been pleased to appoint the following Officers in Grade-I of the Assam Judicial Service, on promotion from Grade-II to Grade-I of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiating basis as per the Assam Judicial Service Rules, 2003:-

1. Smti Mridu Chanda Bordoloi,  
Secretary, District Legal Services Authority, Sonitpur, Tezpur
2. Shri Rafique Ahmed Tapadar,  
Chief Judicial Magistrate, Kamrup, Amingaon

No.HC.VII-39/2019/ 5829 /A. On promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Smti Mridu Chanda Bordoloi	Addl. District and Sessions Judge, Baksa, Mushalpur, the post being created by the Govt., vide letter No. NO.JDJ(E).149/2005/11 dated 31.03.2007.	Mushalpur
2.	Shri Rafique Ahmed Tapadar	Addl. District and Sessions Judge, Dhubri (vice Shri Jogeswar Bora already transferred.)	Dhubri

*Contd.....*

  
30/9/19

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No.HC.VII-39/2019/ 5830 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted from Grade-II to Grade-I of the Assam Judicial Service and placed them on officiating basis as per Rules, as Additional District and Sessions Judges of the Sessions Divisions with Head-quarters as shown below against their names to exercise such power within the local limits of jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters/ Station
1.	Smti Mridu Chanda Bordoloi	Baksa	Mushalpur
2.	Shri Rafique Ahmed Tapadar	Dhubri	Dhubri

No.HC.VII-39/2019/ 5831 /A. Smti Monmee Sarma, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati, is transferred and posted as Chief Judicial Magistrate, Kamrup, Amingaon, vice Shri Rafique Ahmed Tapadar transferred on promotion.

Smti Sarma will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join her new assignment on 01.11.2019.

No.HC.VII-39/2019/ 5832 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against her name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Smti Monmee Sarma	Kamrup	Amingaon

No.HC.VII-39/2019/ 5833 /A. Smti Panchali Shyam, Addl. Chief Judicial Magistrate, Golaghat, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong, the post being created by the Govt., vide letter No. NO.JDJ(E).260/2010/26 dated 03.10.2012.

Smti Shyam will hand over charge of her Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join her new assignment immediately.

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No.HC.VII-39/2019/ 5834 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post her on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against her name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Smti Panchali Shyam	Dima Hasao	Haflong

No.HC.VII-39/2019/ 5835 /A. Smti Achma Rahman, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur, is posted at the same station i.e. Tezpur, as Secretary, District Legal Services Authority, vice Smti Mridu Chanda Bordoloi transferred on promotion.

Smti Rahman will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and join her new assignment immediately.

No.HC.VII-39/2019/ 5836 /A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003

1. Shri Angshuman Bhattacharjee
2. Shri Satyajit Karmakar

No.HC.VII-39/2019/ 5837 /A. On their promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such.

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/Station
1.	Shri Angshuman Bhattacharjee	Addl. Chief Judicial Magistrate, Sonitpur, Tezpur, vice Smti Achma Rahman posted at the same station	Tezpur
2.	Shri Satyajit Karmakar	Addl. Chief Judicial Magistrate, Golaghat, vice Smti Panchali Shyam transferred.	Golaghat

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No.HC.VII-39/2019/ 5838 /A. In exercise of the powers conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted to Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Shri Angshuman Bhattacharjee	Sonitpur	Tezpur
2.	Shri Satyajit Karmakar	Golaghat	Golaghat

No.HC.VII-39/2019/ 5839 /A. Smti Sorbani Bhattacharjee, Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Dhakuakhana, vice Shri Angshuman Bhattacharjee transferred on promotion.

Smti Bhattacharjee will hand over charge of her Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 5840 /A. Smti Salma Sultana, Sub-Divisional Judicial Magistrate (S), Tinsukia, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Rangia, vice Shri Satyajit Karmakar transferred on promotion.

Smti Sultana will hand over charge of her Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join her new assignment immediately.

***The power is personal to the Officers concerned and may be exercised by them at any station***

By Order,  
*Sd/- M.K. Khatun,*  
**REGISTRAR (VIGILANCE)**

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30/9/2019

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Memo No.HC.VII-39/2019 / 5841 - 5870 /A.

Dated 30.09.2019

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest the following officers with the powers of Additional District Judge:
  - (i) Smti Mridu Chanda Bordoloi
  - (ii) Shri Rafique Ahmed Tapadar

He is also requested to invest the following officer with the powers of Civil Judge:



- (i) Smti Panchali Shyam
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati with a request to issue pay slips to the Officers, who are transferred.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Principal Judge, Family Court, No.1 & 2, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/ Nalbari.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati  
He is requested to release Smti Mridu Chanda Bordoloi from the post of Secretary, District Legal Services Authority, Sonitpur, Tezpur and appoint Smti Achma Rahman as Secretary, District Legal Services Authority, Sonitpur, Tezpur.
11. The Member, MACT, No.2 & 3, Kamrup (M), Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/ Goalpara/ Kamrup, Amingaon
12. The Special Judge, Addl. CBI Court, No.1, 2 & 3, Assam, Chandmari, Guwahati
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
14. Smti Mridu Chanda Bordoloi, Secretary, District Legal Services Authority, Sonitpur, Tezpur. She will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Sonitpur, Tezpur and proceed to join her new assignment immediately.
15. Shri Rafique Ahmed Tapadar, Chief Judicial Magistrate, Kamrup, Amingaon. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join her new assignment on 01.11.2019.

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16. Smti Monmee Sarma, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
17. Smti Panchali Shyam, Addl. Chief Judicial Magistrate, Golaghat
18. Smti Achma Rahman, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur
19. Shri Angshuman Bhattacharjee, Sub-Divisional Judicial Magistrate (M), Dhakuakhana. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.
20. Shri Satyajit Karmakar, Sub-Divisional Judicial Magistrate (M), Rangia. He will hand over charge of his Court and Office to the Judicial Magistrate, 1<sup>st</sup> Class, Rangia and proceed to join his new assignment immediately.
21. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
22. The Chief Judicial Magistrate, \_\_\_\_\_
23. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
24. Smti. Sorbani Bhattacharjee, Sub-Divisional Judicial Magistrate(S), Lakhimpur, North Lakhimpur.
25. Smti Salma Sultana, Sub-Divisional Judicial Magistrate (S), Tinsukia.
26. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
27. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
28. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
29. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
30. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
30/09/2019  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**  
  
30/09/2019